

(c) The quota allocated to India is not smaller compared to Pakistan.

(d) The question of obtaining better terms in respect of jute fabrics has been taken up with the European Economic Communities, whose decision is awaited.

**SHOOTING INSTRUCTIONS BY CALCUTTA
POLICE COMMISSIONER**

828. **SHRI KALYAN ROY :**
SHRI M. V. BHADRAM :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that recently detailed instructions were issued by the Police Commissioner of Calcutta to ensure that shooting is effective ; and

(b) if so, he details thereof and the reasons for giving such instructions ?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
K. C. PANT) :** (a) No, Sir.

(b) Does not arise.

**A.R.C. REPORT ON NEFA AND UNION
TERRITORIES**

829. **SHRI CHITTA BASU :**
SHRI R. P. KHAITAN :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question No. 421 given in the Rajya Sabha on the 4th August, 1970 and state:

(a) whether the ARC Report on the Union Territories and NEFA has since been examined; and

(b) if so, the details of the recommendations accepted by Government ?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
K. C. PANT) :** (a) and (b) The Report of the ARC is under consideration of the Government of India, and no final decision has been taken as yet.

**CLOSURE OF TEXTILE MILLS IN WEST
BENGAL**

830. **SHRI CHITTA BASU :** Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether 16 Textile Mills in West Bengal have since been closed; and

(b) if so, the steps that have so far been taken and/or contemplated to be taken by Government for re-opening these Units ?

**THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE
(CHOWDHARY RAM SEWAK) :** (a) Yes, Sir. Sixteen mills were lying closed as on 31-10-1970. Investigation Committees have recently been appointed under the Industries (Development & Regulation) Act, to enquire into the affairs of three mills and further action will be considered after the reports of the Committees are received. The cases of the remaining mills are under examination in consultation with the Government of West Bengal and the Textile Commissioner.

(b) Out of these mills, two mills are fit to be scrapped and proceedings for liquidation, etc., are pending in High Court in respect of four mills.

**FORMER RULERS' ACCOUNTS IN FOREIGN
BANKS**

831. **SHRI N. G. GORAY :**
SHRI BANKA BEHARY DAS :

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Revenue Intelligence has undertaken an investigation into the former rulers' accounts in foreign banks;

(b) if so, whether the investigation has been completed; and

(c) the details of the assessment made by the Revenue Intelligence in this behalf ?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
RAM NIWAS MIRDHA) :** (a) No, Sir.

(b) and (c) Do not arise.